

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2175
ANSWERED ON:09.03.2011
ALLOTMENT OF AIRWAVES BY BSNL
Das Gupta Shri Gurudas; Tarai Shri Bibhu Prasad

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Bharat Sanchar Nigam Limited (BSNL) is found to have given costly airwaves to private franchisee companies for free though the BSNL had paid entry fee in crores to the Government;
- (b) if so, the details thereof;
- (c) whether any enquiry has been conducted into the matter; and
- (d) if so, the findings thereof and the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) BSNL has paid Rs.8313.80 crore for Broadband Wireless Access (BWA) spectrum. To use this spectrum, BSNL has gone for franchisee model on revenue sharing basis. As per the provision of Expression of Interest (EOI) and agreement signed with the franchisee companies, they are required to pay amortised value of spectrum/cost to BSNL on monthly basis.

(c) & (d) A direct enquiry is being conducted by Central Vigilance Commission (CVC) on "irregularities in allotting BSNL's Worldwide Interoperability for Microwave Access (WiMAX) franchisee". Department of Telecommunications has also constituted a committee under the chairmanship of Member (Finance), Telecom Commission for detailed examination of the course of actions taken by BSNL while floating tender/EOI for short listing of bidders for WiMAX franchisee.